

DIVISION BENCH
COURT - I

O-220

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/293(KB)2021

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 24TH APRIL 2024

IN THE MATTER OF	REGISTRAR OF COMPANIES WEST BENGAL VS RAJHANS JEWELLERS PRIVATE LIMITED
UNDER SECTION	SECTION 271-272 OF THE COMPANY ACT 2013 - GOVT BODY

Appearance(via video conference/physically)

For the Official Liquidator

Ms. Shreya Chowdhary, Adv.

ORDER

1. Ld. Counsel for the Official Liquidator present.
2. Ld. Counsel appearing for Official Liquidator seeks one week extension for filing its report. Time is extended.
3. Post this matter on **21.06.2024**.

Balraj Joshi
Member (Technical)

Rohit Kapoor
Member (Judicial)